

ITEM NO.11

VIRTUAL COURT NO.1

SECTION PIL-W

S U P R E M E C O U R T O F I N D I A  
R E C O R D O F P R O C E E D I N G S

Writ Petition(s)(Civil) No(s).454/2020

BRELITHAMARAK & ANR.

Petitioner(s)

VERSUS

UNION OF INDIA & ORS.

Respondent(s)

(FOR ADMISSION )

Date : 27-05-2020 This petition was called on for hearing today.

CORAM :

HON'BLE THE CHIEF JUSTICE  
HON'BLE MR. JUSTICE A.S. BOPANNA  
HON'BLE MR. JUSTICE HRISHIKESH ROY

For Petitioner(s) Mr. Kapil Sibal, Sr. Adv.  
Mr. Fuzail Ahmad Ayyubi, AOR\*

For Respondent(s) Mr. Tushar Mehta, Ld. SG  
Mr. Rajat Nair, Adv.  
Mr. Kanu Agarwal, Adv.  
Ms. Swati Ghildiyal, Adv.  
Mr. B.V. Balaram Das, AOR

UPON hearing the counsel the Court made the following  
O R D E R

Issue notice.

(SANJAY KUMAR-II)  
ASTT. REGISTRAR-cum-PS

(INDU KUMARI POKHRIYAL)  
ASSISTANT REGISTRAR

*\*Appearance slip not submitted by the counsel*